

Minutes of Exim Facilitation Committee (EFC) meeting No. 02/AM-20 dated 31.05.2019 for import of restricted items

Meeting No. 02 of AM-20 of EXIM Facilitation Committee (EFC) was held on 31.05.2019 at 11.00 AM in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P. Roy, Jt. DGFT, DGFT
- (ii) Shri S.P. Agarwal, Under Secretary, M/o P&NG
- (iii) Shri Nand Lal, Consultant, DIPP
- (iv) Shri Abdul Sadiq Khan, FTDO, DGFT

3. Total number of cases considered in the meeting was **200**. The committee decided that as in the past, all NOC received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **54** cases were approved, **09** cases were rejected, **27** Cases were closed & **110** cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. Nos. 163 and 164 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-I Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1	M/s. Zon Groves and Farms, Telangana 01/53/8/E/AM19/Z-6/IC	24.10.18	03 no. of Fancy Horses, 03 no. of Gypsy Vanner, 04 no. of Belgian Draft, 04 No. of Clydesdale Horse,	79.70	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19 has informed that the purpose of the import has been mentioned as Passion/entertainment, which does not found satisfactory. Hence, the applicant is to furnish detail on the same. The committee decided to close the case until the firm submit the above details.
2	M/s. Bangalore Horse Riding School, Bangalore 01/53/8/E/AM19/B-30/IC	05.12.18	18 Nos. of Live Horses	36.00	DAHD&F vide OM No.110102(1)/3/2017-Trade dated 20.12.18 has informed that the applicant has not furnished the recommendation letter from Equestrian Federation of India and the breeds to be imported. Hence, the applicant is to furnish detail on the same. The committee decided to close the case until the firm submit the above details.
3	M/s. Dyer Impex, Mumbai 01/53/8/E/AM19/D-27/IC	08.12.18	3,29,700 Nos. of ornamental fishes	30.92	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.2019 has informed that the application is not in the prescribed performa as per revised sanitary protocol. Therefore, the firm may be requested to furnish the same for further examination. The reply received from the firm has been forwarded to DAHD&F on 07.06.19.
4	M/s. Qualitat Products India, Chandigarh.	08.12.18	50,000 Nos. of Bovine Semen	231.46	Approved as recommended by DAHD&F vide OM No. L- 110102(1)/9/2019-Trade

01/53/8/E/AM19/Q-2/IC

dated 22.05.19

RA Chandigarh may issue the import authorization to the applicant for import of 50,000 Nos. of semen doses from World Wide Sire, USA for a CIF value of Rs. 23146943.90 (USD 328885.25) subject to the conditions mentioned in DAHD&F vide OM No. L- 110102(1)/9/2019-Trade dated 22.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.

5	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gemsbok	14.7	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has recommended for import of 02 Nos. of cats, subject to recommendation from MoEF&CC. The committee accordingly decided to seek comments from MoEF&CC(WL). The request for import of Gemsbok has been rejected by the EFC in its meeting dated 26.04.19.
6	M/s. Madras Crocodile Bank Trust, Mamallapuram, Tamil Nadu 01/53/8/E/AM19/M-25/IC	02.01.19	2 nos. of Orinoco Crocodiles	NA	Comments sought from MoEF&CC(WL) on 03.01.2019 Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.2019
7	M/s. Vidhaan Sales, Nagpur. 01/53/8/E/AM19/V-28/IC	08.01.19	Live Horses	33.86	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has informed that the firm has not furnished the age, sex and purpose of the import in the original application. Hence, the firm is to furnish above details.
8	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM19/D-31/IC	10.01.19	6000 pcs. Birds Eggs	1.80	DAHD&F vide OM dated 22.04.19 informed that the details of species of birds, scientific name, Hygiene/health status egg laying birds and eggs have not been furnished by the importer. Hence, the firm is to furnish above details.
9	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM19/D-33/IC	11.01.19	1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds	50.00	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19. Comments sought from MoEF&CC on 01.03.19 which is awaited. The committee noted that in their application, the firm has indicated the purpose of import as 'Actual User' but the firm has not indicated the specific use of 1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds. Accordingly, the committee decided to seek specific purpose of import from the firm. The firm has been requested to furnish specific purpose of import on 07.06.19.
10	M/s. Harikrishnan Purohit, Deputy Director, Department of Fishers, Dehradun 01/53/8/E/AM19/H-27/IC	12.01.19	Trout Eyed Ova	50.00	DAHD&F vide letter No. 35029/3/2016-Fy (Trade) dated 30.01.19 has informed the firm that on preliminary scrutiny of the application, it is observed that the application is not in the prescribed proforma for submitting proposals for introduction of aquatic organism into India. It is therefore advised that the application may be accordingly, submitted in the prescribed proforma for consideration of the National Committee on Introduction of Exotic Aquatic Species into Indian Waters. The committee decided to close the case until the firm submits application in prescribed proforma.

11	M/s. Eurofins Advinus Limited, Bengaluru. 01/53/8/E/AM19/E-26/IC	17.01.19	Rats	1849.8	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2018 informed that the importer has not furnished the name of countries for the import of Rats in the original application. Hence, the firm is to furnish above details.
12	M/s. Bangalore Horse Riding School, Bangalore 01/53/8/E/AM19/B-36/IC	10.02.19	32 Nos. of Horses	160.00	Comments sought from DAHD&F on 12.02.2019
13	M/s. Madoverfish Aquarium & Water Arts Pvt. LTD, Navi Mumbai 01/53/8/E/AM19/M-43/IC	12.02.19	Live Fishes (Ornamental) Birds and Reptiles	5199.8	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19.

RA Mumbai may issue the import authorization to the applicant for import of 7,400 Nos. of ornamental fishes (1,000 Nos. Koi Carp, 3,000 Nos. Butterfly Fish, 4,00 Nos. Angel Fish and 3,000 Nos. Clown Fish) from Sri Lanka, Singapore, Indonesia and Malaysia for a proportionate CIF value subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

14	M/s. Sea World Aquaa Systems Trivandrum. 01/53/8/E/AM19/S-96/IC	27.02.19	Ornamental Fish	45.36	Comments sought from D/o AHD&F on 01.03.2019
15	M/s. Council of Scientific & Indl. Research, Delhi 01/53/8/E/AM19/C-2/IC	27.02.19	12 Nos. of mice as per ANF-2M	3.16	Approved as recommended by DAHD&F vide OM No. L-110102(1)/80/2019-Trade dated 30.05.19

CLA New Delhi may issue the import authorization to the applicant for import of 12 Nos. of live mice (as per ANF-2M) for research purpose from USA for a CIF value of Rs. 3,16,600/- (USD 4456.58) subject to the conditions mentioned in DAHD&F vide OM No. L-110102(1)/80/2019-Trade dated 30.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

16	M/s. Swasthik Aquarists, Chennai. 01/53/8/E/AM19/S-88/IC	25.02.19	Ornamental Fish	76.89	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019 informed that the application is not in the prescribed performa as per revised sanitary protocol. Reply received from the firm has been forwarded to DAHD&F on 07.06.19.
17	M/s. Badam Agro Farms Hyderabad. 01/53/8/E/AM19/B-40/IC	14.03.19	Goat Najdi, Common Eland & Kangaroo	33.3	The request for import of Common Eland & pairs of Kangaroo has been rejected by the EFC in its meeting dated 26.04.19. DAHD&F vide OM dated 22.04.2019 has informed that the firm may be requested to state whether there is any intention or probability of breeding or cross breeding with local animals and also to furnish a NOC from State Animal Husbandry Department and to inform whether this is in line of the State Small Ruminant Development Policy. Hence, the firm is to furnish above details.
18	M/s. Eurofins Advinus Limited, Bengaluru. 01/53/8/E/AM19/E-31/IC	14.03.19	Mice	796.85	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2018 informed that the importer has not furnished the name of countries for the import of mice in the original application. Hence, the firm is to furnish above details.
19	M/s. Indian Cane Power Limited, Karnataka. 01/53/8/E/AM20/I-2/IC	08.04.19	3 nos. of Baroque Pinto Horses	11.6	Comments sought from D/o AHD&F on 12.04.2019
20	M/s. International Institute of BIO, Chennai. 01/53/8/E/AM20/I-1/IC	11.04.19	1320 nos. of Rats & Mice	57.6	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19

RA Chennai may issue the import authorization to the applicant for import of 1320 Nos. of Rats and mice (description and quantity as per DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 from GBR/UK for a CIF value of Rs. 57,68,300/- (GBP 62,447) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 as well as with actual user condition

besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

21	M/s. Tathagat Jaiswal, New Delhi. 01/53/8/E/AM20/T-2/IC	22.03.19	1 no. of Pet Dog	.004	Though recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19, the committee decided to reject the request. The committee noted that at the time of application the dog was less than 4 months old and is not an emotional support dog.
22	M/s. Jubilant Biosys Limited, Bengaluru. 01/53/8/E/AM20/J-4/IC	10.04.19	2000 nos. of Rats	56.00	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19

RA Bangalore may issue the import authorization to the applicant for import of 2,000 Nos. of Rats (male and female), 5,000 Nos. of Mice (male & female) and 500 Nos. of Rabbits (male & female) for research purpose from USA, Netherlands, Japan, China for a CIF value of Rs. 56,00,000/- (USD 80,000) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

23	M/s. Poonawalla Astonish Stud Private Limited, Pune. 01/53/8/E/AM19/P-40/IC	09.01.19	One Stallion	1500.0	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 informed that the unit price for stallion intended for import is Rs. 15 Crores/stallion, which seems to be on a very higher side. DAHD&F has requested to ask the reasons and the specific details justifying such high quoted price for the said Horse from the importer. Hence, the firm is to furnish above details.
24	M/s. Beryl Aqua Private Limited, Chennai 01/53/8/61492/AM19/B-41/IC	25.03.19	30,79,000 Nos. of Ornamental Fish	181.53	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19

RA Chennai may issue the import authorization to the applicant for import of 30,79,000 Nos. of Ornamental Fishes (as per ANF-2M)) from Malaysia, Thailand, Indonesia, Singapore and Sri Lanka for a CIF value of Rs. 1,81,53,360/- (USD 2,52,130) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

25	M/s. Tasgaonkar Blossom Pvt. Ltd., Mumbai 01/53/8/E/AM19/T-40/IC	25.03.18	2 Dog	1.60	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.04.19 sought information from the firm.
26	M/s. Patel Mohammed Sajjad, Mumbai. 01/53/8/58600/AM19/P-43/IC	19.02.19	9,20,000 Nos. of Ornamental Fish	83.60	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19

RA Mumbai may issue the import authorization to the applicant for import of 9,20,000 Nos. of Ornamental Fishes (as per ANF-2M)) from Thailand, Singapore, USA, Colombia, Brazil, Tanzania, Kenya, Israel, Indonesia, Malaysia, Sri Lanka and Germany for a CIF value of Rs. 83,60,000/- (USD 1,17,679) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

27	M/s. Nazia Impex, Mumbai. 01/53/8/58438/AM19/N-23/IC	25.02.19	2,45,000 Nos. of Ornamental Fish	129.99	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19
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RA Mumbai may issue the import authorization to the applicant for import of 2,45,000 Nos. of Ornamental Fishes (as per ANF-2M)) from Australia, Austria, Belgium, Bulgaria, Chile, Costa Rica, Croatia, France, Guatemala, Korea, Romania, Turkey, Algeria, Albania, Bosnia, Cyprus, Greece, Spain, Cuba, Haiti, Jamaica, Saudi Arabia, Sudan, Djibouti, USA, UK, Indonesia, Phillippines, Vietnam, Singapore, Malaysia, Thailand, Fiji, Taiwan, Sri Lanka, Hongkong, China, Ghana, Egypt, UAE, Mauritius, Madagascar, Maldives, Colombia, Peru, Brazil, Malawi, South Africa, Dar-e-salam, Japan, Morocco, Germany, Poland, Solomon Island, Carribean Island, Borneo, Cambodia, Seychelles, Melanesia, Polynesia, Micronesia, Hawaii, Tonga, Palau & Vanuatu for a CIF value of Rs. 1,29,99,994/- (USD 2,00,018)

subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

28	M/s. Cadila Healthcare Limited, Ahmedabad. 01/53/8/59371/AM19/C-29/IC	01.03.2019	4650 Nos. of Small Laboratory Animals	705.79	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19
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RA Ahmedabad may issue the import authorization to the applicant for import of 4650 Nos. of Small Laboratory Animals (quantity and description as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 28.05.19) for R&D purpose from USA, UK, Canada & Netherland for a CIF value of Rs. 7,05,79,598/- (USD 9,71,502) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.

29	M/s. Cadila Pharmaceuticals Limited, Ahmedabad. 01/53/8/58577/AM19/C-30/IC	01.03.19	20 Nos. of Laboratory Animals	6.11	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19
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RA Ahmedabad may issue the import authorization to the applicant for import of 20 Nos. of Laboratory Animals (quantity and description as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 28.05.19) for R&D purpose from USA for a CIF value of Rs. 6,11,172/- (USD 8,488.50) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.

30	M/s. Centre for Stem Cell Research (A Unit of INSTEM, Bangalore) Vellore, Tamilnadu 01/53/8/56090/AM19/C-28/IC	24.01.19	70 Nos. of Mice	14.22	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19
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RA Chennai may issue the import authorization to the applicant for import of 70 Nos. of Mice from USA and Canada for a CIF value of Rs. 14,22,410/- (USD 20,063.44 CAD 50) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

31	M/s. Sumeet Singh, New Delhi. 01/53/8/E/AM19/S-103/IC	23.03.19	1 No. of Pet Dog	.36	DAHD&F vide OM dated 26.04.19 has sought information from the firm.
32	M/s. National Dairy Development Board, Anand, Gujarat. 01/53/8/E/AM19/N-25/IC	05.03.19	1,000 Nos. of Frozen Embryos of Gir Breed.	523.95	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19

RA Vadodara may issue the import authorization to the applicant for import of 1,000 Nos. of Gir embryos (400 in vivo and 600 in vitro produced frozen Embryos of Gir breed) from Brazil for a CIF value of Rs. 5,23,95,000/- (USD 6,98,600) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vadodara.

33	M/s. Jyoti Singh, USA 01/53/8/E/AM20/J-6/IC	22.04.19	02 Nos. of Dogs	.0005	Comments sought from DAHD&F on 24.04.19.
34	M/s. Sumeet Verma, USA 01/53/8/E/AM20/S-12/IC	22.04.19	02 Nos. of Dogs	.0005	Comments sought from DAHD&F on 24.04.19
35	M/s. Dashmesh Stud Farm, Briwala Muktsar 01/53/8/E/AM20/D-1/IC	22.04.19	02 Nos. of Stallions and 06 Nos. of Broodmares	5.70	Comments sought from DAHD&F on 24.04.19.19
36	M/s. Sea World Aqua Systems, Kerala 01/53/8/E/AM20/S-8/IC	20.04.19	100 Nos. of Royal Angle Fish	.0089	DAHD&F vide OM No. 110102(1)/3/2017- Trade dated 28.05.19 informed that the application is not in the prescribed format. Therefore, the applicant may be advised to submit the application in the prescribed format for further examination. Hence, the firm is to furnish above details.
37	M/s. JDM Scientific Research Organisation Pvt. Ltd, Vadodara 01/53/8/E/AM20/J-5/IC	16.04.19	150 Nos. of mice as per ANF-2M	.0069	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19

RA Vadodara may issue the import authorization to the applicant for import of 150 Nos. of mice for research purpose from USA for a CIF value of Rs. 4,83,047/- (USD 6,946.33) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated

28.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vadodara.

38	M/s. ICGEB, New Delhi 01/53/8/E/AM20/I-3/IC	16.04.19	18 Nos. of mice as per ANF-2M	.00225	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19
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CLA New Delhi may issue the import authorization to the applicant for import of 18 Nos. of mice (quantity and description as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 28.05.19) from USA for a CIF value of Rs. 1,350/- (USD 2,353) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

39	M/s. Sunjay Kapur, New Delhi. 01/53/8/E/AM20/S-18/IC	10.05.19	6 nos. of Polo Ponies	64.8	Comments sought from D/o AHD&F on 13.05.2019
40	M/s. Venkateshwara Hatcheries Pvt. Ltd., Pune. 01/53/8/E/AM20/V-5/IC	8.05.19	1,00,000 nos. of Specific Pathogen Free (SPG) CAV. Negative Eggs.	118.2	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19

RA Pune may issue the import authorization to the applicant for import of 1,00,000 Nos. of SPF eggs from USA for a CIF value of Rs. 1,18,21,102/- (USD 1,70,210) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.

41	M/s. IISER (Indian Institute of Science Education And Research), Pune. 01/53/8/E/AM20/I-7/IC	08.05.19	12 nos. of Live Mice	0.040	Comments sought from D/o AHD&F on 09.05.2019
42	M/s. Marilyn Anita Monteagudo, Faridabad. 01/53/8/E/AM20/M-4/IC	08.05.19	1 no. of live Pet Animal dog	.25	Comments sought from D/o AHD&F on 09.05.2019
43	M/s. Vikrant J. Rawal, Mumbai. 01/53/8/E/AM20/V-4/IC	08.05.19	12nos. of Horses (4 nos. of Colts/Stallions and 8 nos. of Filles/Mares)	90.00	Approved as recommended by DAHD&F vide OM No. L-110102(1)/78/2019-Trade dated 30.05.19

RA Mumbai may issue the import authorization to the applicant for import of 12 nos. of Horses (4 nos. of Colts/Stallions and 8 nos. of Fillies/Mares) from Australia/ Belgium/France/Germany/Netherlands/UK for a CIF value of Rs. 92,15,000/- (USD 97,000) subject to the conditions mentioned in DAHD&F vide OM No. L-110102(1)/78/2019-Trade dated 30.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

44	M/s. VGP Marine Kingdom Private Limited, Chennai. 01/53/8/E/AM20/V-3/IC	07.05.19	Ornamental Fish	26.2	Comments sought from D/o AHD&F on 08.05.2019
45	M/s. Shantha Biotechnics Private Limited, Hyderabad. 01/53/8/E/AM20/S-15/IC	07.05.19	4000 nos. of Mice, 5000 nos. of mice.	235.4	Comments sought from D/o AHD&F on 08.05.2019
46	M/s. Tih-Om International, New Delhi. 01/53/8/E/AM20/T-8/IC	03.05.19	5000 Pcs. of Ornamental Fish	2.80	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19
47	M/s. Kings's Delicacies LLP, Delhi 01/53/8/E/AM20/K-4/IC	30.04.19	60 nos. of Sturgeon Fertilized Eggs	17.5	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19
48	M/s. Madhav Moganti, USA 01/53/8/E/AM20/M-3/IC	01.05.19	1 no. of Dog	.36	Though recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19, the committee observed that the Emotional Support Dog Certificate does not bear any authentication/signature and accordingly decided to reject the case.
49	M/s. GVK Biosciences Pvt. Ltd.,	30.04.19	60 no.s of	13.4	Comments sought from D/o AHD&F on

	Hyderabad. 01/53/8/E/AM20/G-3/IC		Male Cynomolgus Monkey cryopreserved Hepatocytes CITES, 5 millions		01.05.2019. DAHD&F vide e-mail dated 29.05.19 has informed that the firm has not provided the details regarding the products to be imported. The firm vide e-mail dated 07.06.19 has submitted the reply.
50	M/s. The Director, National Institute of Immunology, New Delhi 01/53/8/E/AM20/T-7/IC	18.10.18	24 Nos. of Mice	.097	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19
CLA New Delhi may issue the import authorization to the applicant for import of 24 Nos. of live mice (12 male and 12 female) from USA for a CIF value of Rs. 9,748/- (USD 120) subject to the conditions mentioned in DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
51	M/s. Lise Zimmermann, Germany. 01/53/8/E/AM20/L-2/IC	20.05.19	15 nos. Home Pigeon	.30	Comments sought from D/o AHD&F on 20.05.2019
52	M/s. Sans Craintes Stud Farm (p) Ltd., Coimbatore. 01/53/8/E/AM20/S-21/IC	14.05.19	6 nos. Broodmare	1.69	Comments sought from D/o AHD&F on 20.05.2019
53	M/s. Aqua Pieces, Mumbai. 01/53/8/E/AM20/A-18/IC	09.05.19	Ornamental Fishes	.55	Comments sought from D/o AHD&F on 20.05.2019
54	M/s. Lakshmi Nandni Imports, Viskhapatnam. 01/53/8/E/AM20/L-3/IC	21.05.19	Ornamental Fishes	25.0	Comments sought from D/o AHD&F on 21.05.2019
55	M/s. Ashley Farm Products & Infrastructure, Kerala. 01/53/8/E/AM20/A-9/IC	29.03.2019	3 Prs. Ornamental Fish	.49	Comments sought from D/o AHD&F on 26.04.2019
56	M/s. Dmitrii Frantcev, Jaipur 01/53/8/E/AM20/D-4/IC	22.05.2019	1 no. of Cat	.10	Comments sought from D/o AHD&F on 24.05.2019
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
57	M/s. Shrem Construction P. Ltd, Mumbai, 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Line Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018. Reminder sent on 19.11.18. DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism on 20.09.2018. Reminder sent on 19.11.18 and 29.05.19.
58	M/s. Harsh Metal Industries, Nagpur. 01/53/8/E/AM19/H-29/IC	12.12.18	3000 MT Lead Acid Battery Scrap	2400.0	Comments sought from MoEF&CC on 21.01.18. The committee decided to close the case till inputs are received.
59	M/s. AP Rubbers Reclaimers Pvt. Ltd., Prakasam Dist., AP. 01/53/8/E/AM19/ A-56/IC	27.12.18	5000MT of Waste Pneumatic Tyre/Used Rubber Tyres & Tubes Scrap	292.00	Comments sought MOEF (HSMD) on 27.12.2018 Recommended by DIPP vide OM No. E9(2)/2019-T.S. dated 11.01.19
60	M/s. Coastal Rubbers Hyderabad, AP. 01/53/8/E/AM19/C-25/IC	27.12.18	5000MT of Waste Pneumatic Tyre/ Used Rubber Tyres & Tubes Scrap	292.00	Recommended by DIPP vide OM No. E 9(1)/2019-T.S. dated 08.01.19. Comments of sought from MOEF (HSMD) on 28.12.2018

61	M/s. Royal Rubbers, Kerala. 01/53/8/E/AM19/R-25/IC	25.01.19	2000 MT of Waste Parings and Scrap of Rubber	213.7	Comments sought from MOEF (HSMD) on 29.01.2019 Recommended by DIPP vide OM No. E 9(12)/2019-T.S. dated 15.04.19
62	M/s. MSS Rubber Reclaims Pvt. Ltd, Kerala 01/53/8/E/AM19/M-45/IC	07.02.19	4000 MT of Used Tyre Buffing Powder (One way big bag)	317.52	Approved as recommended by DIPP vide OM No. E 9(14)/2019-T.S dated 24.04.2019 and MoEF&CC vide OM No. 5-1/2014-HSMD dated 28.05.19
RA Cochin may issue the import authorization to the applicant for import of 4,000 MT of rubber tyre powder for manufacture of reclaim rubber from South Africa for a CIF value of Rs. 3,17,52,840/- (USD 4,40,400) subject to actual user condition besides other usual conditions of import authorization.					
63	M/s. Nikhil Petrochem Pvt. Ltd, 01/53/8/602/AM18/N-23/IC	21.02.19	Enhancement in the quantity and CIF value of the import authorization	-	Recommended by DIPP vide OM No. 9(59)/2017-TSW dated 11.03.19. The firm alongwith their request enclosed the copy of NOC of MoEF&CC vide OM No. 23- 69/2016-HSMD dated 31.07.17 which has expired on 30.01.2019. Accordingly, committee decided to seek comments from MoEF&CC. Comments of MoEF&CC sought on 06.06.19.
64	M/s. Chemtech Rubber Lining India Pvt. Limited, Krishnagiri, Tamil Nadu. 01/53/8/E/AM20/C-1/IC	18.03.19	Used Tube Plates	6.5	As decided in the EFC meeting dated 26.04.19, comments sought from DIPP on 29.05.19. DIPP vide OM dated 06.06.19 has sought information from the firm
65	M/s. Techno Feeders, Kanpur. 01/53/8/E/AM20/T-1/IC	23.03.19	Zinc Dross	84.0	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC and requested to communicate them to apply with all relevant documents in MoEF&CC. Hence, the firm is to apply for the NOC in MoEF&CC.
66	M/s. Wheelstone Rubbers Limited Liability Partnership, Morbi 01/53/8/E/AM20/W-2/IC	20.04.19	4,000 MT of Used Rubber Tyres Scrap	320.00	Approved as recommended by DIPP vide OM No. P-47012/28/2019 T.S. dated 13.05.19 and MoEF&CC vide OM No. 23/54/2018-HSMD dated 05.07.18
RA Mumbai may issue the import authorization to the applicant for import of 4,000 MT of used rubber tyre/tube scrap/tyre scrap (multiple cuts/shreds/press baled) for manufacture of crumb rubber from GCA for a CIF value of Rs. 3,20,00,000/- (USD 4,50,705) subject to the conditions mentioned in MoEF&CC vide OM No. 23/54/2018-HSMD dated 05.07.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
67	M/s. SKY Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT of Rubber Tyres Scrap as per ANF-2M	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.19. DIPP vide OM dated 07.05.19 has sought information from the firm. The same has been communicated to the firm on 04.06.19
68	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	Recommended by MoEF&CC vide OM No. HSM-23/60/2017-HSM dated 30.11.2017. The committee noted that the firm has submitted CA certificate dated 10.06.2019 indicating data for the years 2015-16, 2016- 17 and 2017-18. But, not submitted the data for the year 2018-19. The committee accordingly, decided to seek production consumption data for the last three years i.e. 2016-17, 17-18 and 18-19.

69	M/s. Wipro GE Healthcare Pvt. Ltd. Bangalore. 01/53/8/E/AM20/W-3/IC	10.05.2019	3 nos. of LCC Magnet 222630, 3nos. of International Magnet Shipping Catalog M3340GM & 3 nos. of LCC High Voltage/ 10 M Power Cable Cold Head Compressor M1060JW.	507.87	The matter was discussed at length. The committee noted that the items are for medical use. Accordingly, after due deliberation, committee decided to approve the case.
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RA Bangalore may issue the import authorization to the applicant for import of 3 nos. of LCC Magnet 222630, 3nos. of International Magnet Shipping Catalog M3340GM & 3 nos. of LCC High Voltage/ 10 M Power Cable Cold Head Compressor M1060JW from China for a CIF value of Rs. 5,07,87,367.24/- (USD 7,21,411.47) actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

70	M/s. Pondy Oxides and Chemicals Limited, Kanchipuram, Chennai. 01/53/8/E/AM20/P -5/IC	09.05.2019	Scrap drained or dry whole intact Lead covered by ISRI Code word 'Rains'	1513.6	Along with application the firm has submitted NOC of MoEF&CC vide OM No. 23-87/2009-HSMD dated 16.11.2018. The committee noted that on the basis of NOC of MoEF&CC vide OM No. 23-87/2009-HSMD dated 16.11.2018, the firm has already obtained import licenses. Accordingly, the committee decided to seek comments/NOC of MoEF&CC afresh.
71	M/s. Pondy Oxides and Chemicals Limited, Kanchipuram. 01/53/8/E/AM20/P-6/IC	10.05.2019	4000 MT Lead battery plates covered by ISRI code world 'Rails'	3449.6	Along with application the firm has submitted NOC of MoEF&CC vide OM No. 23-87/2009-HSMD dated 16.11.2018. The committee noted that on the basis of NOC of MoEF&CC vide OM No. 23-87/2009-HSMD dated 16.11.2018, the firm has already obtained import licenses. Accordingly, the committee decided to seek comments/NOC of MoEF&CC afresh.
72	M/s. Pondy Oxides and Chemicals Limited, Chittoor, AP. 01/53/8/E/AM20/P-7/IC	10.05.19	2300 MT Lead battery plates covered by ISRI code world 'Rails'	1983.52	Along with application the firm has submitted NOC of MoEF&CC vide OM No. 23-87/2009-HSMD dated 18.06.2018 and 27.07.2018. The committee noted that on the basis of NOC of MoEF&CC vide OM No. 23-87/2009-HSMD dated 18.06.2018 and 27.07.2018, the firm has already obtained import licenses. Accordingly, the committee decided to seek comments/NOC of MoEF&CC afresh.
73	M/s. Lesca International, Raigad, Maharashtra. 01/53/8/E/AM20/L-1/IC	08.05.19	21500 MT of Old & Used Rubber Tyres Tubes Scrap	1075.0	Approved as recommended by DIPP vide OM No. P-47012/28/2019T.S. dated 16.05.19 and MoEF&CC vide OM No. 23/32/2019-HSMD dated 24.04.19

RA Mumbai may issue the import authorization to the applicant for import of 21,500 MT of old and used rubber tyres & tube scrap (multiple cuts/Press baled/shredded) for manufacture of rubber chips from GCA for a CIF value of Rs. 10,75,00,000/- (USD 15,14,084) subject to the conditions mentioned in MoEF&CC vide OM No. 23/32/2019-HSMD dated 24.04.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

74	M/s. Nine Seas Rubber India, New Delhi. 01/53/8/E/AM20/N-4/IC	03.05.19	15600 MT of Old & Used Rubber Tyres & Butyl Tubes Scrap	898.56	Approved as recommended by DIPP vide OM No. P-47012/33/2019 T.S. dated 27.05.19 and MoEF&CC vide OM No. 23/52/2018-HSMD dated 25.04.19
CLA New Delhi may issue the import authorization to the applicant for import of 15,600 MT of old & used rubber tyres & Butyl scrap (pressed/baled/shredded/multi cut) for manufacture of crumb rubber from GCA for a CIF value of Rs. 8,98,56,000/- (USD 12,48,000) subject to the conditions mentioned in MoEF&CC vide OM No. 23/52/2018-HSMD dated 25.04.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
75	M/s. Siddhi Industries, Jaipur. 01/53/8/E/AM20/S-14/IC	03.05.2019	50 MT of Aluminium Dross	24.5	Comments sought from DIPP on 03.05.2019. DIPP vide OM dated 29.05.19 has suggested to seek comments from M/o Mines.
76	M/s. R.G. Industries Corporation, Bahadurgarh, Haryana. 01/53/8/E/AM20/R-5/IC	04.05.2019	9000 MT used Tyre Scrap and Rubber Tube Scrap	421.2	Comments sought from MoEF (HSMD) & DIPP on 06.05.2019 DIPP vide OM No. P-47012/31/2019 T.S. dated 17.05.19 has sought information from the firm. The same has been communicated to the firm on 23.05.19.
77	M/s. Green Rubber Industries, Sonapat 01/53/8/E/AM20/G-5/IC	03.05.2019	9000 MT of old & Used Rubber Tyres & Butyl tubes scrap	518.4	Approved as recommended by DIPP vide OM No. P-47012/37/2019 T.S. dated 21.05.19 and MoEF&CC vide OM No. 23-229/2014-HSMD dated 25.04.19
CLA New Delhi may issue the import authorization to the applicant for import of 9,000 MT of old & used rubber tyres & butyl, tubes scrap (pressed/baled/shredded/multi cuts) for manufacture of crumb rubber from GCA for a CIF value of Rs. 5,18,40,000/- (USD 7,20,000) subject to the conditions mentioned in MoEF&CC vide OM No. 23-229/2014-HSMD dated 25.04.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
78	M/s. Barq General Trading Pvt. Ltd. Chennai. 01/53/8/E/AM20/B-7/IC	06.05.2019	50018.850 MT of Steel SLAG	35.5	Comments sought from DIPP & M/o Steel on 06.05.2019
79	M/s. A. K Rubber, Valsad, Gujarat 01/53/8/E/AM20/A-10/IC	02.05.2019	2100 MT of old & Used Rubber Tyres scrap Non-radial/radial tyres scrap (press baled/shredded/cut into two or more multiple pieces)	60.4	Approved as recommended by MoEF&CC vide OM No. 23-40/2015-HSMD dated 21.05.19 and DIPP vide OM No. P-47012/30/2019 T.S. dated 15.05.19
RA Surat may issue the import authorization to the applicant for import of 2,100 MT of old/used rubber tyre scrap/tube scrap nonradial/redial tyres scrap (press baled/shredded/cut into two or more multiple pieces) for manufacture of crumb rubber from GCA for a CIF value of Rs. 6048000/- (USD 84,000) subject to the conditions mentioned in MoEF&CC vide OM No. 23-40/2015-HSMD dated 21.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Surat.					
80	M/s. Goodwill Import Kundali, Haryana 01/53/8/E/AM20/G-4/IC	01.05.2019	800 MT of Used Rubber scrap with Multiple Cuts, Shreds, Press Baled	39.2	Approved as recommended by MoEF&CC vide OM No. 5-7/2016-HSMD dated 25.04.19 and DIPP vide OM No. P-47012/29/2019 T.S. dated 15.05.19
CLA New Delhi may issue the import authorization to the applicant for import of 800 MT of old/used rubber tyre scrap/tube scrap nonradial/redial tyres scrap (press baled/shredded/cut into two or more multiple pieces) for manufacture of crumb rubber from GCA for a CIF value of Rs. 39,20,000/- (USD 56,000) subject to the conditions mentioned in MoEF&CC vide OM No. 5-7/2016-HSMD dated 25.04.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					

81	M/s. Nikhil Petro Chem Pvt. Ltd. Ahmedabad. 01/53/8/E/AM20/N-5/IC	14.05.2019	2100 MT of Used Rubber Tyres Scrap	168.0	Approved as recommended by DIPP vide OM No. P-47012/38/2019 T.S. dated 22.05.19 and MoEF&CC vide OM No. 23-69/2016-HSMD dated 23.04.19
RA Ahmedabad may issue the import authorization to the applicant for import of 2100 MT of used tyre rubber scrap for manufacture of crumb rubber/reclaimed rubber from GCA for a CIF value of Rs. 1,68,00,000/- (USD 2,36,620) subject to the conditions mentioned in MoEF&CC vide OM No. 23-69/2016-HSMD dated 23.04.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
82	M/s. Green Recyclater Pvt. Ltd., Sonipat. 01/53/8/E/AM20/G-7/IC	17.05.2019	11,000 MT of Old/Used Rubber Tyre Scrap/tube scrap non- radial/redial tyres scrap (press baled/shredde d/cut into two or multiple pieces)	490.0	Approved as recommended by MoEF&CC vide OM No. 23/104/2018-HSMD dated 21.05.19 and DIPP vide OM No. P-47012/39/2019 T.S. dated 27.05.19
CLA New Delhi may issue the import authorization to the applicant for import of 10,600 MT of old/used rubber tyre scrap/tube scrap nonradial/redial tyres scrap (press baled/shredded/cut into two or multiple pieces) for manufacture of crumb rubber/rubber chips from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC vide OM No. 23/104/2018-HSMD dated 21.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
83	M/s. R. S. Rubber Industries Bhubaneswar, Odisha. 01/53/8/E/AM20/R-8/IC	23.05.19	2400 MT of Used Rubber Tyres Scrap(multiple cuts/shreds/pre ss baled)	172.8	Approved as recommended by DIPP vide OM No. P-47012/40/2019-T.S. dated 31.05.19 and MoEF&CC vide OM No. 23-262/2013-HSMD dated 21.05.19
CLA New Delhi may issue the import authorization to the applicant for import of 2,073.225 MT of used rubber tyre scrap (multiple cuts/shreds/press baled) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC vide OM No. 23-262/2013-HSMD dated 21.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
84	M/s. Pilot Industries Ltd, Delhi 01/53/8/24651/AM18/P-38/IC	09.05.19	Request for enhancement of quantity of Lead/Battery Scrap from 4870 MT to 15,000 MT	Proportion ate	Recommended by MoEF&CC&CC vide OM No. 23-213/2012-HSMD dated 13.06.18 for 15,000 MT of lead scrap (ISRI Code: Rains) and 8,000 MT of lead scrap (ISRI Code:Radio, Rakes, Relays, Ropes, Rails, Rains, and Rents) vide OM dated 03.05.18 [for Alwar unit] and for 36,000 MT of lead scrap (ISRI Code: Radio/Rakes/Relays/ Ropes /Rails/Rains /Rents) vide OM No. 23/57/2017-HSM dated 18.06.2018, 14,000 MT of Lead/Batteries Scrap (ISRI Code: Radio/Rakes/Relays/Rails/Rains/Rents) vide OM dated 16.02.18 [for Pant Nagar Unit] and 10,000 MT of drained batteries scrap (ISRI Code: RAINS) vide OM dated 29.11.17 for Rudrapur unit, which has expired. As per CA Certificate, the eligibility comes to 25,294.071 MT. But, the firm has already taken Advance authorization for 8,000 MT + import authorization for 4870 MT =12870. The entitlement comes to 12,424 MT (25294.071-12870). But, the firm has requested for 11,130 MT, the committee

					decided to approve 11,130 MT
CLA New Delhi may enhance the quantity of lead/batteries scrap [ISRI Code: Radio/Rakes/Relays/Ropes/Rails/Rains/Rents] of the import authorization No. 0550004192 dated 10.01.2019 from 4,870 MT to 15,000 MT with proportionate increase in CIF value subject to the condition mentioned in MoEF&CC vide OM No. 23/5/2018-HSMD dated 16.11.2018. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
85	M/s. Singodaa Industries, Bharuch 01/53/162/00062/AM17/S-107/IC	16.05.19	Request for enhancement of quantity of Battery Plate/Lead Scrap (ISRI Code RAINS) from 229 MT to 10,000 MT	Proportionate	Recommended by MoEF&CC vide OM No. 23/5/2018-HSMD dated 16.11.2018 for 4,000 MT of lead scrap (ISRI Code: Radio, Rakes, Relay, Rents, Ropes, Rails and Racks). As per CA Certificate submitted by the firm their entitlement comes to 687. Accordingly, the committee decided to approve balance quantity of 458 MT (687-229).
RA Mumbai may enhance the quantity of Battery Plate/Lead Scrap (ISRI Code RAINS) of the import authorization No. 0350003734 dated 01.01.19 from 229 MT to 687 MT with proportionate increase in CIF value subject to the condition mentioned in MoEF&CC vide OM No. 23/5/2018-HSMD dated 16.11.2018. The enclosures will be sent by e-mail to the applicant and RA Mumbai					
86	M/s. Oyster Industries P. Ltd, Silvasa 01/53/8/E/AM19/O-2/IC	21.05.19	Request for enhancement of quantity of used rubber tyres scrap (multiple cuts/shreds/Press baled) from 7779.24 MT to 10,000 MT	Proportionate	Approved as recommended by MoEF&CC vide OM No. 23-88/2015-HSMD dated 13.09.18 and DIPP vide OM No. 9/77/2018-TSW dated 23.05.19
RA Mumbai may enhance the quantity of used rubber tyres scrap (multiple cuts/shreds/press baled) of the import authorization No. 0350003689 dated 10.10.18 from 7779.24 MT to 10,000 MT with proportionate increase in CIF value subject to the condition mentioned in MoEF&CC vide OM No. 23-88/2015-HSMD dated 13.09.18. The enclosures will be sent by e-mail to the applicant and RA Mumbai					
87	M/s. Horizon Reclaim (India) Pvt. Ltd, Saharanpur 01/53/8/30268/AM19/H-8/IC	22.05.19	Request for enhancement of quantity of used rubber tyres scrap (press baled/shred/multiple cuts) from 8263 MT to 10,000 MT	Proportionate	Approved as recommended by MoEF&CC vide OM No. 23-112/2013 dated 05.07.18 and DIPP vide OM No. P-47012/44/2019-TSW dated 11.06.19
RA Dehradun may enhance the quantity of use rubber tyre scrap (press baled/shred/multiple cuts) and used tube scrap of the import authorization No. 6150000091 dated 14.08.18 with proportionate increase in CIF value subject to the condition mentioned in MoEF&CC vide OM No. OM No. 23-112/2013 dated 05.07.18. The enclosures will be sent by e-mail to the applicant and RA Dehradun.					
88	M/s. Diach Chemicals & Pigments Private Limited, Howrah 01/53/8/E/AM19/D-37/IC	28.05.19	Request for enhancement of quantity from 432 MT to 2,000 MT of Lead Battery Plates (ISRI Code: RAILS &	Proportionate	Recommended by MoEF&CC vide OM No. 23-292/2012-HSMD dated 10.08.18 for 8000 MT of lead scrap (ISRI Code: Radio, Racks, Relay, Ropes, Rents, Rakes and Rails. The committee noted that the firm had already been granted import authorization for 1232 MT against NOC dated 10.08.18 of MoEF&CC. The committee also noted that the firm had been granted import

			RENTS		authorization for 432 MT in the month of April, 2019. The committee accordingly decided to seek utilization details from the firm.
Part-3 Ministry of Steel (MoS)					
89	M/s. Shree Ambey Ispat Private Limited, Kolkata. 01/53/8/E/AM20/S-20/IC	15.05.19	9,570 MT of Ferro Manganese slag (as per ANF-2M)	649.80	The firm has submitted the copy of Pollution Certificate from West Bengal Pollution Control Board, valid upto 31.12.2022 for (1450MT/Month=17,400 MT/annum) production of Silico manganese. The committee decided to approve @ 550 Kg/Ton production of Silico Manganese Slag. The eligibility comes to 9,570 MT of ferro manganese slag. Since, the firm has asked for 9,570 MT, the committee decided to approve 9,570 MT.
RA Kolkata may issue the import authorization to the applicant for import of 9,570 MT of Ferro Manganese slag (as per ANF-2M) from GCA for a CIF value of Rs. 6,49,80,300/- (USD 928290) for manufacture of silico manganese, subject actual user condition and laid down procedure of import of FeMn Slag, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant RA Kolkata.					
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
90	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o. C&PC on 19.05.16. As decided in the EFC dated 24.08.18, comments sought from DIPP on 19.09.18. Reminder sent on 29.05.19. The committee decided to close the case until further inputs received.
91	M/s. Sarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o. C&PC on 25.01.17. As decided in the EFC dated 24.08.18, comments from MoEF&CC has been sought on 19.09.18. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC. Reminder sent on 29.05.19. The committee decided to close the case until further inputs of MoEF&CC are received.
92	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC. Comments sought from M/o. Mines on 30.07.2018. Reminder sent on 29.05.19.
93	M/s. Jindal Poly Films Ltd, New Delhi 01/53/8/32810/AM19/J-3/IC	31.05.18	400 MT OF Plastic Waste in Bale Form (BOPP Film Waste)	67.78	Comments sought from C&PC and MoEF&CC on 07.06.2018. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter is under examination in the Petro Chemical Division of D/o C&PC. Reminder sent on 29.05.19. The committee decided to reject the case in light of MoEF&CC OM No. 23/4/2009-HSM dated 07.03.19.

94	M/s. Lupin Limited 01/53/8/EAM19/L-9/IC	29.11.18	5 Nos. of Bromofluoromethane ((CAS No. : 373-52-4 N.W.: 2Kg Cylinder).	16.32	Comments sought from D/o C&PC and MOEF& CC(O) on 29.11.2018. The matter is under consideration in MoEF&CC(O).
95	M/s. Raviraj Polymers., Upleta 01/53/8/E/AM19/R-23/IC	14.12.18	100 MT of waste/scrap of plastics	25.90	Rejected as not recommended by MoEF&CC vide OM No. 23/4/2009-HSM dated 07.03.19
96	M/s. Enal Drugs Pvt. Lt, Telangana 01/53/8/E/AM19/E-21/IC	07.02.19	50000 Kgs. Of 222-Trifluoro Ethanol	240.90	Comments sought from C&PC and MoEF&CC(O) on 12.02.2019. D/o C&PC vide e-mail dated 19.02.19 has informed that the item pertains to D/o Pharma. MoEF&CC vide OM No. 11/13/2017-OC dated 04.06.19 has informed that 2,2,2-Trifluoro Ethanol is not covered under Ozone Depleting Substances (Regulation and Control) Rules, 2000 and its amendments. As such recommendation of MoEF&CC is not required. The committee decided to examine the case on file.
97	M/s. S.N. Enterprises, Karnataka 01/53/8/E/AM20/S-11/IC	20.04.19	300 MT of PU Foam Cut Piece high quality-AA Grade	41.67	Comments sought from C&PC and MoEF&CC(HSMD) on 24.04.19
98	M/s. Cipla Limited, Mumbai. 01/53/8/E/AM20/C-3/IC	03.05.2019	780 Kgs. Of Bromofluoromethane	812.5	Comments sought from D/o C&PC and MoEF&CC on 03.05.19.
99	M/s. UPL Limited, Bandra, East Maharashtra. 01/53/8/E/AM20/U-1/IC	03.05.2019	Carbon Tetra chloride	232.5	Comments sought from MOEF(O) & C&PC on 20.05.2019. D/o C&PC vide e-mail dated 22.05.19 has forwarded the application to Chemical Division.
100	M/s. Aarti Industries Limited, Mumbai. 01/53/8/E/AM20/A-14/IC	14.05.2019	173.680 kgs., 26.720 kgs. Bromofluoro Methane	160.3	Comments sought from MOEF&CC (O) & C&PC on 14.05.2019. D/o C&PC vide OM No. C-II-1704/3/2019-CHEM.II-CPC has suggested to transfer the application to D/o Pharma.
101	M/s. Aarti Industries Limited, Mumbai. 01/53/8/E/AM20/A-17/IC	14.05.2019	174 kgs., 24 kgs. Bromofluoro Methane	185.3	Comments sought from MOEF&CC (O) & C&PC on 14.05.2019
102	M/s. Metrochem API Pvt. Ltd., Hyderabad. 01/53/8/E/AM20/N-4/IC	15.05.2019	150000 kgs. 2,2 Trifluoroethanol	664.74	Comments sought from D/o C&PC and MoEF&CC on 15.05.19. MoEF&CC vide OM No. 11/13/2017-OC dated 24.05.19 has informed that 2,2,2 Trifluoroethanol is not covered under Ozone Depleting Substances (Regulation and Control) Rules, 2000 and its Amendments. As such, recommendation of Ozone Cell, MoEF&CC is not required, under the said rule. The committee decided to examine the case on file.
103	M/s. Cipla Limited, Mumbai. 01/53/8/E/AM20/C-5/IC	21.05.2019	10 Kgs of Fluoriodomethane	38.72	Comments sought from MOEF&CC (O) & C&PC on 21.05.2019. D/o C&PC vide e-mail dated 22.05.19 informed that the item pertains to Dept. of Pharmaceuticals. MoEF&CC vide OM No. 11/13/2017-OC dated 24.05.19 has informed that Fluoriodomethane is not covered under Ozone Depleting Substances (Regulation

					and Control) Rules, 2000 and its Amendments. As such, recommendation of Ozone Cell, MoEF&CC is not required, under the said rule. The committee decided to examine the case on file.
104	M/s. Industrial Foams Private Limited, Greater Noida, UP. 01/53/8/E/AM20/I-9/IC	21.05.2019	240 MT of Carbon Tetra Chloride	420.0	Comments sought from MOEF (O) & C&PC on 21.05.2019
105	M/s. Gujarat Fluorochemicals Ltd., Bharuch. 01/53/8/E/AM20/G-8/IC	21.05.2019	20000 kgs. Chlorotrifluor oethene (CTFE)	370.0	Along with application, the firm has enclosed copy of MoEF&CC OM No. 11/2/2019-OC dated 05.04.19 vide which MoEF&CC informed that CTFE is not listed in the Ozone Depleting Substances (Regulation and Control) Rules, 2000 and its amendments. As such, recommendation of Ozone Cell, MoEF &CC is not required, under said Rules. The committee decided to examine the case on file.
106	M/s. Aayush Enterprises, Ghaziabad 01/53/8/E/AM20/A-20/IC	21.05.2019	500 MT of LDPE Bales Scrap	175.0	Comments sought from MOEF (HSMD) & C&PC on 24.05.2019
Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)					
107	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018. Reminder sent on 29.05.19. DIPP vide OM No. P-P-47012/42/2019-TSW dated 07.06.19 has sought information from the firm.
108	M/s. EPCOS India P. Ltd, Nadia, West Bengal 01/53/8/24950/AM19/E-1/IC	21.03.18	2000 Kgs. of Zirconia Oxide Powder	42.00	Comments sought from Meity and MoEF&CC on 18.04.2018. Meity vide e-mail dated 22.03.19 informed that the matter was discussed with the representative of M/s EPCOS. The representative has stated that they will be sending the requisite details. The committee decided to close the case until requisite inputs are received.
109	M/s. Green Enabled Solutions Pvt Ltd, Bangalore 01/53/8/E/AM19/G-40/IC	14.12.18	6000 nos Machinery and Mechanical Appliances; Parts Thereof; Laptops, Servers, Desktops etc.	400.00	Meity vide e-mail dated 22.03.19 informed that query sent to firm 05.02.2019 reply received from the firm on 19.02.2019, Under Process. The committee decided to close the case until requisite inputs are received.
110	M/s. Inspirisys Solutions Limited, Chennai 01/53/8/E/AM19/I-30/IC	21.01.19	203750 pcs. Of Refurbished Harddisc Drive	8734.7	Meity vide letter No. 16(5)/2019-IPHW dated 20.03.19 has sought information from the firm. The firm vide e-mails dated 28.03.19, 08.05.19, 15.05.19 and 10.06.19 has submitted the reply.

111	M/s. Michaeline India Pvt. Ltd, Saligraman, Tamil Nadu 01/53/8/ 55058/AM19/M-44/IC	14.01.19	Ecran 55 (Reference HP6-000005) Microsoft Surface Hub Used	.07	Comments sought from Meity & MoEF (HSMD) on 11.02.2019 Meity vide letter No. 16(4)/2019-IPHW dated 20.03.19 has sought information from the firm. The committee decided to close the case until requisite inputs are received.
112	M/s. Anubhav Enterprises, New Delhi. 01/53/8/E/AM20/A-16/IC	13.05.2019	15000 nos. of Old & Used Desktop computer case with power supply, Mother Board, DVD & FAN without processor, Hard Disk, Ram Mix brands likes HP, DEL Lenovo etc.	158.51	Comments sought from Miety on 24.05.2019

Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]

113	M/s. Gujarat Fluorochemicals Ltd, Bharuch 01/53/8/32164/AM19/G-10/IC	28.05.18	10000 Kgs. Of Asahiklin AK- 225	32.4	Recommended by MoEF&CC(O) vide OM no. 11/17/2017-OC dated 16.6.2018 D/o C&PC vide letter no. 25016/1/2014- PC.II dated 26.6.2018 has sought certain information from the firm. The reply received from the firm has been forwarded to C&PC. Comments of C&PC are awaited. Reminder sent on 29.05.19. The committee decided to close the case until further inputs are received.
114	M/s. Nitin Fire Protection Industries Ltd, Mumbai 01/53/8/E/AM19/N-12/IC	28.06.18	25000 kgs. of Halon 1301	332.50	Comments sought from MoEF&CC(O) on 12.07.2018. MoEF&CC vide e-mail dated 22.11.18 informed that the firm needs to get registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of Halon-1301. The same needs to be provided for further processing the case. The committee decided to close the case until the time applicant furnishes further information.
115	M/s. Stallion Enterprise, Mumbai 01/53/8/E/AM19/S-70/IC	19.11.18	40000 Kgs. of HCFC-123	204.0	Comments sought from MOEF&CC(O) on 20.11.2018. MoEF&CC vide OM dated 16.04.19 has sought information from the firm.
116	M/s. The Chemours India Private Limited, Mumbai. 01/53/8/E/AM20/T-5/IC	10.04.19	500000 kgs. of Freon	1418.40	Apporved as recommended by MoEF&CC vide OM No. 11/2/2019-OC dated 04.06.2019

RA Mumbai may issue the import authorization to the applicant for import 5,00,000 Kgs of HCFC-123 from USA for a CIF value of Rs. 14,18,40,000/- (USD 19,70,000) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

117	M/s. Bharat Engineering Works, Mumbai. 01/53/8/E/AM20/B-4/IC	22.04.19	10 MTs of Halon 1211 (Bromo Chlorodifluoro Methane) and 1 MT of Halon 1301	216.83	Apporved as recommended by MoEF&CC vide OM No. 11/5/2012-OC dated 13.05.19 and 04.06.2019
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RA Mumbai may issue the import authorization to the applicant for import of (i) 10 MT of Recycled Halon-1211 Gas and (ii) 1 MT of recycled Halon-1301 from USA for a CIF value of Rs. 29,80,07,640/- (USD 413995) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

118	M/s. Narimattathi Phillipose Phillipose, Kottayam 01/53/8/29273/AM19/N-11/IC	01.05.18	Rose-Ringed Parakeet	.05	Comments sought from DAHD&F and MoEF&CC(WL) on 16.08.2018. The committee decided to close the case until the receipt of inputs from MoEF&CC after issuance of a reminder.
119	M/s. MKS Technologies, New Delhi 01/53/8/E/AM19/M-15/IC	16.08.18	20 Nos. of homophile AI2T with accessories	4.56	MoEF&CC vide OM dated 28.02.2019 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Tamil Nadu from the applicant. The committee decided to close the case until the time applicant furnishes further information.
120	M/s. Desiree Sangeetha Pandaram , Bangalore 01/53/8/E/AM19/D-16/IC	11.09.18	02 Nos. of Russian Tortoise	.20	Comments sought from MoEF&CC(WL) on 17.09.2018. Recommended by DAHD&F vide OM No. 110-120/2017 (NF-T) dated 24.10.2018 The committee decided to close the case until the receipt of inputs from MoEF&CC after issuance of a reminder.
121	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director , Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Committee decided to seek inputs also from DAHD&F.
122	M/s. Aditi International, Mumbai 01/53/8/E/AM19/A-57/IC	26.12.18	2000 Kgs. Sandal Wood Logs	90.00	Comments sought from MOEF&CC (WL) on 28.12.2018. MoEF&CC vide OM dated 14.01.2019 has sought information from the firm. The committee decided to close the case till the time applicant submits the documents.
123	M/s. Adinath Veterinary Products Private Limited, Indore. 01/53/8/E/AM19/A-59/IC	12.01.19	GUT 50 Tele Injection Applicator and related Accessories, 51L2 Special Carbon barrel 13mm & CO2 C3 Powerlet 16g without Thread	4.19	Approved as recommended by MoEF&CC vide OM No. 3-18/2019 WL dated 10.05.19

RA Indore may issue the import authorization to the applicant for import of GUT 50 Tele Injection Applicator with accessories (as per MoEF&CC vide OM No. 3-18/2019 WL dated 10.05.19) from Germany for a CIF value of Rs. 4,19,533/- (Euro 4661.50) subject to the conditions mentioned in MoEF&CC vide OM No. 3-18/2019 WL dated 10.05.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore

124	M/s. Hi-Tech Advance Products, Indore 01/53/8/E/AM19/H-30/IC	07.02.19	Veterinary Equipment/Tr anquilizer Equipment/C O2 Injection Rifle and accessories	6.60	Comments sought from MoEF&CC (WL) on 11.02.2019. Comments received from MoEF&CC vide OM No. 3-11/2019-WL dated 18.04.19. However, item description and qty. does not match with the item applied. Committee decided to seek clarification from MoEF&CC(WL).
125	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-64/IC	18.02.19	5 nos. of MOD-400 Collars with standard Accessories	.95	Comments sought from MOEF&CC (WL) on 18.02.2019. Reminder sent on 29.05.19

126	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. Reminder sent on 29.05.19
127	M/s. A & S Creations, New Delhi. 01/53/8/E/AM19/A-74/IC	28.02.19	15 nos. of GPS Vertex Collars With Accessories & 20 nos. of GPS GSM Collars with Accessories.	602.4	Approved as recommended by MoEF&CC vide OM No. 3-10/2019 WL dated 24.05.19
CLA New Delhi may issue the import authorization to the applicant for import of 15 Nos. of Africa Wildlife Tracking GPS-GSM Collar from South Africa and 15 Nos. of Vectronics GPS Vertex Collars with Standard Accessories from Germany for a proportionate CIF value subject to the conditions mentioned in MoEF&CC vide OM No. 3-10/2019 WL dated 24.05.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi					
128	M/s. Agnel Lobo, Mumbai. 01/53/8/E/AM19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments sought from MOEF&CC (WL) on 26.02.2019. Reminder sent on 29.05.19. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
129	M/s. Hi-Tech Advance Products, Indore. 01/53/8/E/AM19/H-33/IC	13.03.2019	3 Set of Veterinary Equipment/ Tranquilizer/ CO2 Injection Rifle and Accessories	4.99	Comments sought from MOEF&CC (WL) on 13.03.2019. Comments received from MoEF&CC vide OM No. 3-11/2019-WL dated 18.04.19. However, item description and qty. does not match with the item applied. Committee decided to seek clarification from MoEF&CC(WL).
130	M/s. Hi-Tech Advance Products, Indore. 01/53/8/E/AM20/H-1/IC	09.04.2019	6Set of Veterinary Equipment/Tr anquilizer Equipment/ CO2 Injection Rifle and Accessories	11.23	Approved as recommended by MoEF&CC(WL) vide OM No. 3-11/2019 WL dated 22.05.19
RA Indore may issue the import authorization to the applicant for import of 06 sets of Veterinary Equipment/Tranquilizer Equipment/ CO2 Injection Rifle and Accessories from Denmark for a CIF value of Rs. 11,23,662.46/- (Euro 14305.06) subject to the conditions mentioned in MoEF&CC vide OM No. 3-11/2019 WL dated 22.05.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
131	M/s. Mohd. Fateh Faiz Bin Jung Hyderabad. 01/53/8/E/AM20/M-2/IC	10.04.19	6 Nos. of Bushbuck, Nyala, Waterbuck, Blue Widebeest & Zebra	2.56	Comments sought from MOEF&CC (WL) on 11.04.2019. The committee decided to close the case until the applicant submits recommendation of Chief Wildlife Warden.
132	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019
133	M/s. Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019
134	M/s. George Harry D'Souja, Mumbai. 01/53/8/E/14895/AM19/G-1/IC	22.03.19	Pet-Grey African Parrot	0.15	MoEF&CC vide letter No. 3-17/2019 WL dated 10.05.19 has sought information from the firm. Recommended by DAHD& F vide OM No. 110102(1)/3/2017-Trade dated 26.04.19

135	M/s. Modern Pet Centre, Kolkata. 01/53/8/E/AM19/M-51/IC	27.03.19	1,90,000 Nos. of Exotic Turtle	24.45	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19
136	M/s. Haridasan Maniyoor Pattath Valappil, UAE 01/53/8/E/AM20/H-3/IC	22.04.19	01 No. of Trachemys Scripta Elegans (Red-eared Slider)	.001858	Comments sought from MoEF&CC (WL) on 24.04.19 Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19
137	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/AM20/S-18/IC	08.05.2019	Sussera Lappa (Kuth Roots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019
138	M/s. Hi-Tech Advance Product, Indore 01/53/8/E/AM20/H-4/IC	14.05.2019	4 nos. Injection Rifles	6.21	Comments sought from MOEF&CC (WL) on 16.05.2019

Part-9 D/o. Heavy Industry (DHI)

139	M/s. Scania Commercial Vehicals India Private Limited, Kolar, Karnataka. 01/53/8/E/AM20/S-17/IC	29.03.209	685.00 MTs Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019
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Part-10 Ministry of Home Affairs (MHA-PM Division)

140	M/s. Rolta India Ltd, Munbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 informed that comments to be received from MoD.
141	M/s. Rotax Electronics P. Ltd, New Delhi 01/53/8/12674/AM19/R-32/IC	21.05.18	11 Nos. of Waterjet Disruptor 101 no. of Cartridges	13.33	Approved as recommended by MHA vide OM No. IV-20011/12/2018-Prov-I/293 dated 21.05.19, subject to the condition that the items (non-consumable) would be re-exported by the firm after conducting demonstration for NSG to avoid future misuse.

CLA New Delhi may issue the import authorization to the applicant for import of 11 Disruptor & Accessories and 101 No. of Ammunition & Projectiles as per annexure to MHA vide OM No. IV-20011/12/2018-Prov-I/293 dated 21.05.19) for supply to NSG from Canada for a CIF value of Rs. 13,33,851/- (CAD 25,589.52) subject to the conditions mentioned in by MHA vide OM No. IV-20011/12/2018-Prov-I/293 dated 21.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

142	M/s. Secured Lines, Thane, Mumbai 01/53/8/E/AM19/S-30/IC	28.06.18	88 EA of Handheld Thermal Imaging Device	250.77	Comments sought from MHA on 28.06.2018. MHA vide U.O dated 26.10.2018 & OM dated 20.02.2019, informed that Chhattisgarh Police has been requested to furnish certain information vide OM dated 05.09.2018. Reply is awaited from Chhattisgarh Police. Reminder has been sent by MHA to Chhattisgarh Police vide OM dated 12.12.2018. Reply is awaited from Chhattisgarh Police. MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 informed that reply from DGFT and BSF are awaited. Reminder received from MHA vide OM dated 05.04.19 and 24.05.19. MHA vide OM dated 24.05.19 has once again requested Chhattisgarh Police to provide End User Certificate for use of total 88 Hand Held Thermal Imager Model: TS Series 32r pro for which request of issuing NOC has been received. Further, requested to clarify whether the supply orders dated 26.07.116 & 30.08.16 are still valid. The committee decided that further correspondences may be dealt in a regular manner on file.
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143	M/s. Axiscades Aerospace Technologies P. Ltd, Bangalore 01/53/8/E/AM19/A-35/IC	11.10.18	01 no. of Tethered UAV	18.94	MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 27.05.2019 informed that BSF has intimated that since the tender for procurement of Tethered UAV already concluded and the trial of the sample is not required, the matter may be treated as closed. Accordingly, committee decided to close the case.
144	M/s. Verus Amicus, Maharashtra. 01/53/8/E/AM19/V-27/IC	02.01.19	Advanced Accessories Kit for Micro - RONI	2.85	Comments sought from MHA -(PM Divn.) on 07.01.2019. MHA vide OM dated 20.02.2019 informed that MHA(Prov-II) vide ID dated 16.01.2019 has requested Maharashtra Police to provide the End User Certificate and supply order duly attested by IG level officer of Maharashtra Police through their Home department, Govt. of Maharashtra. Copy has also given to DGFT. The reply is awaited from Maharashtra Police. MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 informed that supply order is awaited from end user. The committee decided to close the case till further inputs are received.
145	M/s. Alpha Design Technologies Pvt. Ltd., Bangalore. 01/53/8/E/AM19/A-66/IC	25.02.19	1 no. of Corner shot System for GLOCK 19 Pistol with Accessories	4.14	Approved as recommended by MHA vide OM No. IV-13012/08/2019-Prov-I-363 dated 06.06.19

RA Bangalore may issue the import authorization to the applicant for import of 01 No. of Corner Shot System with accessories for supply to Tamil Nadu Police from Israel for a CIF value of Rs. 4,14,396/- (USD 5,704) subject to the conditions mentioned in by MHA vide OM No. IV-13012/08/2019-Prov-I-363 dated 06.06.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

146	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-75/IC	14.03.19	28 nos. of Night Vision Binocular Tracer 3X42	6.83	MHA(PM) Division vide letter No. IV-20011/06/2019-Prov-I-199 dated 08.05.19 has sought information from Gujarat Police.
147	M/s. Vimkuda Enterprises, New Delhi. 01/53/8/E/AM20/V-1/IC	28.03.19	PGWDTI Coyote Rifle, Mirage Cover, Muzzle Cover etc.	16.80	Permission has been granted to the firm with the approval of Chairman, EFC. (Ex-post facto approval)

Part-10 Ministry of Home Affairs (MHA-IS Division)

148	M/s. Premier Gun House, New Delhi. 01/53/8/E/AM20/P-4/IC	08.05.19	Import of Ammunitions	.42	The committee decided to examine the case as per clarification from MHA.
149	M/s. Bharat Forge Limited, Pune. 01/53/8/E/AM20/B-9/IC	07.05.19	1 Nos. Automatic Rifle Kalashnikov	.14	The committee decided to examine the case as per clarification from MHA.
150	M/s. Airsoft Gun India Private Limited, Mumbai. 01/53/8/E/AM20/A-12/IC	07.05.19	120 nos. Airsoft gun which shoots plastic ball	7.00	The committee decided to examine the case as per clarification from MHA.
151	M/s. Airsoft Gun India Private Limited, Mumbai. 01/53/8/E/AM20/A-11/IC	04.05.19	1000 Thd. Plastic ball firing airsoft gun	5.0	The committee decided to examine the case as per clarification from MHA.
152	M/s. Bhargav Arms Co. Jammu. 01/53/8/E/AM20/B-11/IC	08.05.19	200 nos. Barrel and breech block	13.5	The committee decided to examine the case as per clarification from MHA.

153	M/s. Singh Gun House, Patiala. 01/53/8/E/AM20/S-22/IC	17.05.19	with ejector. 30-60 Spring.,(30.06 bore rifle cartridges), 6,35mm Browning/25 AUTO (.25 Bore Pistole Cartridges)	15.7	The committee decided to examine the case as per clarification from MHA.
154	M/s. S.N. Kohli & Sons, Delhi. 01/53/8/E/AM20/S-19/IC	14.05.2019	Pistol Cartridges of .25 & .30 Mauser & Rifle Cartridges of 6.5mm.	6.24	The committee decided to examine the case as per clarification from MHA.
155	M/s. Premier Gun House, New Delhi. 01/53/8/E/AM20/P-4/IC	21.05.209	20,000 Nos. of Ammunitions	.96	The committee decided to examine the case as per clarification from MHA.

Part-11 Defence Research & Development Organisation (DRDO)

156	M/s. Deepti Electronics & Electro Optics Pvt. Ltd., Bengaluru. 01/53/8/E/AM19/D-31/IC	10.01.19	380 Nos. of Scope Rail Mount	2.68	DRDO vide e-mail dated 17.01.2019 has given their NOC. DRDO has also suggested to refer the application to DDP for comments. Comments from DDP has been sought on 29.01.19. DDP vide e-mail dated 03.06.19 has requested to transfer the case to them. Accordingly, the committee decided to transfer the case to DDP and close the case.
157	M/s. Punj Lloyd Raksha System Pvt Ltd, New Delhi. 01/53/8/E/AM19/P-37/IC	15.01.19	650 Nos. of Spring Blade Catch; Lever Disassembly; Barrel	9.00	Recommended by DRDO vide e-mail dated 06.02.2019, subject to NOC from DDP and MHA. Comments sought from DDP and MHA. MHA (PM) Division vide UO No. IV-13012/10/2019-Prov.II dated 24.04.2019 dated 24.04.19 has informed that they deals with the cases in which end users are MHA units (CAPFs, SPOs, UTs etc) only. In this case, M/s. Punj Lloyd is the end user. Hence, they have no comments to offer. DDP vide OM No. 04(11)/2019/D(EPC) dated 23.05.19 has informed that they have No Comments to offer as the items proposed to be imported are not for defence use, also comments from DDP may not be sought on such matters as there is no value addition possible from their side. The committee decided to examine the case on file.
158	M/s. Sunstar Exim, New Delhi 01/53/8/E/AM19/S-93/IC	07.02.19	20 Nos. of Reduction Gear without Motor DRW No. 172-27- 026-SBI	9.45	DRDO vide e-mail dated 01.03.2019 has recommended the case and also suggested to seek comments from DDP/MoD. Comments of DDP sought on 12.04.2019. DDP vide e- mail dated 03.06.19 has requested to transfer the case to them. Accordingly, the committee decided to transfer the case to DDP and close the case.

Part-12 Ministry of Petroleum & Natural Gas (M&PNG)

159	M/s. Godavari Biorefineries Ltd, Mumbai 01/53/8/E/AM19/G-28/IC	19.09.18	5500 MT of Denatured Ethyl Alcohol with 5 PPM	2240.36	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C- 27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A
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160	M/s. Jubilant Life Sciences Ltd, Noida 01/53/8/E/AM19/J-9/IC	04.10.18	150000 MT of Denatured Ethyl Alcohol	63000.0	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A Section/DGFT(HQ). The matter has been examined and vide OM dated 07.05.19, M/o P&NG has been requested to furnish specific comments. M/o P&NG vide OM No. P-13032(16)/21/2017-CC-[Vol. II] [P-25469] dated 14.04.19 has informed that they have already furnished comments/NOC vide OM dated 06.05.19. Further, M/o P&NG vide OM dated 29.05.19 has informed that since DGFT has issued an amendment to the import policy of biofuels vide Notification No. 6/2015-20 dated 24.05.19. Further necessary action in accordance with the amended provisions in import policy of biofuels. The committee decided to examine the case on file.
161	M/s. Alkyl Amines Chemicals Ltd, Mumbai 01/53/8/E/AM19/A-33/IC	08.10.18	22500 MT. of Denatured Ethyl Alcohol	985.5	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A Section/DGFT(HQ). The matter has been examined and vide OM dated 07.05.19, M/o P&NG has been requested to furnish specific comments. M/o P&NG vide OM No. P-13032(16)/21/2017-CC-[Vol. II] [P-25469] dated 14.04.19 has informed that they have already furnished comments/NOC vide OM dated 06.05.19. Further, M/o P&NG vide OM dated 29.05.19 has informed that since DGFT has issued an amendment to the import policy of biofuels vide Notification No. 6/2015-20 dated 24.05.19. Further necessary action in accordance with the amended provisions in import policy of biofuels. The committee decided to examine the case on file.
162	M/s. Ashoka Alco-Chem, Ltd, Mumbai 01/53/8/E/AM19/A-37/IC	22.10.18	4515 MT. of Denatured Ethyl Alcohol"	1797.44	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A

					Section/DGFT(HQ). The matter has been examined and vide OM dated 07.05.19, M/o P&NG has been requested to furnish specific comments. M/o P&NG vide OM No. P-13032(16)/21/2017-CC-[Vol. II] [P-25469] dated 14.04.19 has informed that they have already furnished comments/NOC vide OM dated 06.05.19. Further, M/o P&NG vide OM dated 29.05.19 has informed that since DGFT has issued an amendment to the import policy of biofuels vide Notification No. 6/2015-20 dated 24.05.19. Further necessary action in accordance with the amended provisions in import policy of biofuels. The committee decided to examine the case on file.
163	M/s. Total Oil India Pvt. Ltd. Mumbai. 01/53/8/E/AM19/T-39/IC	17.03.19	600 MT of Spirdane D40, 340 MT of Spirdane D25, 60 MT of Solane 100-155, 100 MT of Spirdane D40S	1296.00	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/103/2018-Sup./(C-23453) dated 04.06.19, subject to further approval by the competent authority
164	M/s. Mahindra & Mahindra Ltd., Mumbai. 01/53/8/E/AM20/M-1/IC	06.04.19	Diesel Test Fuel 2-D, Diesel-CEC-RF-03-A-84(EURO II Diesel), Diesel-CEC-RE-06.99 (EURO III Diesel) etc.	218.49	Approved as recommended by M/o P&NG vide OM No. P-2019(11)/119/2018-Sup./(C-25570) dated 29.05.19, subject to further approval by the competent authority
165	M/s. Teva API India Private Limited, Gajraula (U.P). 01/53/8/E/AM20/T-9/IC	07.05.19	42000 Kgs Absolute Ethanol	210.0	Comments sought from M/o P&NG on 08.05.2019. M/o P&NG vide OM No. P-13032(17)/2/2019-CC(P-30013) dated 17.05.19 has informed that the applicant has applied for import under ITC(HS) Code 22071019 which falls under "Free" category. Accordingly, the committee decided to close the case
166	M/s. Renault Nissan Automotive India Pvt. Ltd. Tamil Nadu. 01/53/8/E/AM20/R-4/IC	24.04.19	5000 Ltrs. of Gasoline Euro 5 BS6 CEC RF-02-08 E5)	7.77	M/o P&NG vide OM No. P-12019(11)/06/2019-Sup./(C-28722) dated 29.05.19 has informed that the request of the firm has been forwarded to them without confirming the specifications of the petroleum product(s) proposed to be imported. M/o P&NG has requested to obtain the technical specifications of the petroleum product proposed to be imported and provide the same to them. The committee decided to inform the firm to furnish details as sought by M/o P&NG.
167	M/s. R.V.S Petrochemicals Limited, Haryana. 01/53/8/E/AM20/R-6/IC	18.05.2019	Superior Kerosene Oil	19.6	M/s. P&NG vide OM No. P-12019(11)/17/2019-Sup./(C-30112) dated 29.05.2019 has sought information from the firm.

168	M/s. The Automotive Research Association of India, Pune. 01/53/8/E/AM20/T-10/IC	16.05.2019	216,86 kgs. Of Diesel and Gasonline.	460.67	Comments sought from M/o P&NG on 16.05.2019. M/o P&NG vide OM No. P-120(11)/16/2019-Sup/(C-30054) has sought information from the firm.
169	M/s. Pon Pure Chemical India Private Limited, Chennai. 01/53/8/E/AM20/P-8/IC	14.05.2019	2000 MT's of EXXSOL – D 40	1337.8	Comments sought from M/o P&NG on 15.05.2019. M/o P&NG vide OM dated 06.06.19 has sought information from the firm.
170	M/s. Total Oil India Private Limited, Mumbai. 01/53/8/E/AM20/T-11/IC	21.05.2019	Spirdane D 30, Spirdane D 60 L, Spirdane D25 etc.	80.5	Comments sought from M/o P&NG on 21.05.2019

Part-15 Directorate General of Civil Aviation (DGCA)

171	M/s. Bellary Iron Ores Pvt. Ltd., Ballari, Karnataka. 01/53/8/E/AM20/B-6/IC	25.04.2019	1 No King Air 250 Model-B200 GT Aircraft	3326.5	Approved as recommended by DGCA vide Letter no. 5-2374/2015-AI(2) dated 15.04.19
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RA Bangalore may issue the import authorization to the applicant for import of 01 No. of King Air B200GT/250 aircraft (MSN:BY-356) under private category from USA for a CIF value of Rs. 3,32,65,00,000/- (USD 4685211) subject to the conditions mentioned in DGCA vide Letter no. 5-2374/2015-AI(2) dated 15.04.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)

172	M/s. Dipen Trading Company, Anand. 01/53/8/E/AM20/D-3/IC	22.05.2019	Used Jute Bags	501.0	The committee decided to reject the case in light of rejection of M/o Textiles in similar cases.
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Part-18 Petroleum & Explosives Safety Organization (PESO)

173	M/s. Kyathi Climate Modification Consultants LLP, Bangalore 01/53/8/33897/AM19/K-5/IC	19.07.18	3000 MT of Hygroscopic & Glycogenic Flares	100.00	Approved as recommended by PESO vide letter No. E-25(38)Import/Pol/2018 dated 04.06.19
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RA Bangalore may issue the import authorization to the applicant for import of 3,000 Nos. of Hygroscopic & Glaciogenic Flares from USA for a CIF value of Rs. 1,00,00,000/- (USD 1,55,000) subject to the conditions mentioned in PESO vide letter No. E-25(38)Import/Pol/2018 dated 04.06.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

174	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018. The committee decided to remind the PESO.
175	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. The committee decided to remind the PESO.
176	M/s. Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	HI-SA Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019. The committee decided to remind the PESO.
177	M/s. Technofour Electronics Pvt. Ltd., Pune. 01/53/8/E/AM20/T-3/IC	08.04.19	2700 nos. of Mechanical Timer	326.07	Comments sought from PESO on 18.04.19. PESO vide letter No. E-25(38)Import/Pol/2018 dated 01.05.19 informed that the items Mechanical Timer under the restricted items are not coming under the purview of PESO. Hence they have not comments to offer in the matter. The committee noted that the matter is concerned to DDP. Accordingly, the committee decided to close the case.
178	M/s. Dynex Explosives, Bhiwani, Haryana. 01/53/8/E/AM20/D-2/IC	18.05.2019	40000 nos. of RBT Catridge UN Class I Division 4,	174.0	Rejected as not recommended by PESO vide letter No. E-25(38)141/2019 dated 04.06.19

			Compatibility Group S, UN No. 0323		
179	M/s. H.S Asia Ltd. New Delhi. 01/53/8/E/AM20/H-5/IC	23.05.2019	Explosives	99.06	Comments sought from PESO on 24.05.2019
Part 21 Miscellaneous					
180	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. As decided in the EFC dated 24.08.18, comments from Department of Bio-Technology has been sought on 19.09.18. The application of the firm has been again forwarded to D/o Biotechnology on 31.05.19. The committee noted that the case is of 2016 and decided to close the case until further inputs are received.
181	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017 M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments.
182	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments.
183	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments.
184	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18. Reminder sent on 31.05.19. Since the case is

					of 2017, the committee decided to again remind MoEF&CC for comments.
85	M/s. Dr. Rakesh Mishra, Director, Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/Misc/AM19/D-11/IC	29.05.18	32 Nos. of Vials of Drosophila Melanogaster	.021	Comments sought from Biotechnology on 13.06.2018. Reminder sent on 31.05.19. Committee observed that in a similar case D/o Biotechnology vide OM No. BT/II/05/428/2018-PID dated 01.05.18 has already granted NOC, it accordingly decided to approve the case.
RA Hyderabad may issue the import authorization to the applicant for import of 32 Vials of Drosophila Melanogaster for Research purpose from USA for a CIF value of Rs. 2,176/- (USD 32) subject to the conditions mentioned in D/o Biotechnology vide OM No. BT/II/05/428/2018-PID dated 01.05.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
86	M/s. Shantha Biotechnics. P. Ltd, Hyderabad 01/53/8/18005/AM18/S-87/IC	25.06.18	4000 Kgs. OF VL Minced Beef (NZ Origin Pharmaceutica l Grade, Product Code SBL 1501)	46.07	Comments sought from M/o Health & Family Welfare on 03.07.2018. Reminder sent on 31.05.19. The committee decided to close the case.
87	M/s. Sanat Products, Ltd, Bulandshahar 01/53/8/35000/AM19/S-32/IC	01.08.18	500 Kgs. of Coca Leaves	3.33	Comments sought from M/o Agriculture, Cooperation and Farmers' Welfare on 02.08.2018. Reminder sent on 31.05.19. The committee decided to close the case until further inputs are received.
88	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018. Reminder sent on 31.05.19. The committee decided to send another reminder.
89	M/s. S. A. Herbal Bioactives LLP, Mumbai 01/53/8/E/AM19/H-24/IC	07.12.18	17000 Kgs. of Coca Leaves	22.22	Comments sought from M/o AYUSH on 10.12.2018. M/o AYUSH vide Letter dated 18.02.19 has sought information from the firm. Reply of the firm was also forwarded to AYUSH on 26.03.19. Reminder sent to AYUSH on 31.05.19. In response, AYUSH vide e-mail dated 03.06.19 informed that they have already given their comments vide letter dated 18.02.19. The committee observed that the comments of AYUSH be examined on file.
90	M/s. Shanti Agro Products, Navsari 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	573.00	Comments sought from D/o Fertilizer on 22.03.19
91	M/s. HSIER Pune. 01/53/8/E/AM20/I-4/IC	12.04.2019	700 VLS of Drosophila (Promase Fly) lines	2.20	Approved as recommended by D/o Biotechnology vide OM No. BT/II/05/323/2010-PID dated 02.05.19
RA Pune may issue the import authorization to the applicant for import of 700 VLS of Drosophila (Promase Fly) lines from USA for a CIF value of Rs. 2,20,100/- (USD 3,058) subject to the conditions mentioned in D/o Biotechnology vide OM No. BT/II/05/323/2010-PID dated 02.05.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
92	M/s. Arceli Agribiz Pvt. Ltd., Mumbai. 01/53/8/E/AM20/A-19/IC	09.05.2019	2,000 Industrial Hemp Seeds	12.0	The committee noted that the ITC(HS) of the import item provided by the firm is not correct. Accordingly, committee decided

					to close the case till the firm furnishes correct ITC(HS) Code along with details of the item.
93	M/s. Intech DMLS Private Limited, Bangalore. 01/53/8/E/AM20/I-10/IC	22.05.2019	50 Kgs. 1099837 (Plant 3004) Metco Add Ti-6Al-SV ELI-A 2.5 kg. CA/810820015	0.15	The committee noted that Titanium Powder is "Restricted". However, other under the code is 'free'. Since the item indicated is not clear the applicant may be asked to submit the details. The case would be opened when details are submitted.
Import of Gold & Silver Dore					
94	M/s. Sun Gold Refineries, Ahmedabad 01/53/8/E/AM19/S-76/IC	17.12.18	5 MT of silver dore	1740.32	The firm is applying for the first time. The firm has submitted the copy of (i) Udyog Aadhar Memorandum from DIC Ahmedabad (ii) CA Certificate regarding installation of refinery. The committee in its meeting dated 20.12.18 decided to seek Pollution certificate from the SPCB and also decided to seek verification report of the refinery from the concerned RA. Accordingly RA Ahmedabad has been requested to submit verification report of the refinery. RA Ahmedabad vide e-mail dated 15.02.2019 has submitted the verification report. The request of the firm was rejected in the EFC meeting dated 21.02.2019 as the verification report was not satisfactory. The firm vide e-mail dated 11.03.2019 has submitted the copy of Pollution Certificate dated 21.02.19, valid upto 16.01.2026 and requested to re-consider their case. The committee decided to seek verification report of the refinery by the concerned RA again. Inspection report from RA is awaited. RA Ahmedabad vide e-mail dated 20.05.19 has submitted verification report. The committee decided to approve 5 MT of silver dore.
95	M/s. Emerald Jewel Industry, India Limited, Coimbatore. 01/53/8/E/AM19/E-30/IC	21.02.19	12 MT of gold dore	281446.19	The firm is applying for the first time. The firm has submitted copy of (i) BIS License dated 28.01.2019 valid upto 01.01.2020 (ii) Pollution Certificate dated 18.09.2017, valid upto 31.03.2019 from Tamil Nadu Pollution Control Board, Chennai. The firm has not submitted the DIC/Udyog Aadhar. Accordingly, the committee decided to seek copy of DIC/Udyog Aadhar. The firm has submitted the copy of DIC/Udyog Aadhar. The committee decided to seek verification report of the refinery from the RA concerned. The verification report is awaited from the RA. The committee decided to grant permission to import 2 MT of gold dore subject to verification and submission of report by RA to Hqrs.

196	M/s. National India Bullion Refinery ACA., Mumbai 01/53/8/E/AM20/N-3/IC	14.03.19	20 MT of Silver dore	7810.00	The firm has been granted import authorization for import of gold dore in the past. The firm is applying for silver dore first time. The firm has submitted copy of (i) Udyog Aadhar Acknowledgment from MSME (ii) copy of Pollution Certificate dated 24.05.17, valid upto 30.04.2022 from Maharashtra State Pollution Control Board, Mumbai. The committee noted that the firm has been granted import authorization for 1 MT of gold dore bar for which the firm has not submitted utilization details. The committee decided to seek utilization details from the firm and also verification report of the refinery from the RA concerned. The same is awaited. In light of the e-mail from the firm indicating they are in the process of completing the formalities for import and they shall submit the utilisation details on completion of imports, the committee decided that the firm would be granted permission only on submission of details of utilization viz. Custom debit sheet. Meanwhile RA to submit report by 20.06.19.
197	M/s. Shirpur Gold Refinery Ltd 01/53/8/E/AM20/S-4/IC	15.04.19	2 MT of Gold (DORE) Bars, Purity upto 95 %	63003.60	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) IEM dated 17.06.2002 from DIPP from MSME (ii) copy of Pollution Certificate dated 03.01.2018, valid upto 28.02.2019 from Maharashtra State Pollution Control Board, Mumbai (iii) NABL Certificate dated 11.03.2018 valid upto 10.03.220. As per ANF 2M, the firm has not utilize the previous import authorization issued for 2 MT. In terms of Trade Notice No. 14 dated 24.08.2017, the EFC in its meeting dated 26.04.19 has rejected the case. The firm vide letter dated 15.05.2019 has submitted copy of BIS License, valid upto 28.10.19. The committee noted that the Pollution Certificate has expired. Accordingly, the committee decided to grant permission to import 2 MT of gold dore, subject to submission of valid pollution certificate to DGFT Hqrs.
198	M/s. Augmont Enterprises Private Limited, Mumbai. 01/53/8/E/AM20/A-13/IC	09.05.209	20 MT of Gold dore	640000.0	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) Udyog Aadhar Registration Certificate from MSME (ii) copy of Pollution Certificate dated 18.05.17, valid upto 31.03.2020 from Uttarakhand Environment Protection and Pollution Control Board, Kashipur (iii) Copy of Renewed BIS License dated 01.03.19 valid upto 06.03.20. As per details

					submitted by the firm the firm has imported 14.89 MT out of 20 MT permitted vide previous import authorization dated 12.12.19. The committee decided to approve 20 MT of gold dore.
199	M/s. Bangalore Refinery (P) Ltd., Bangalore. 01/53/8/E/AM20/B-8/IC	06.05.2019	3000 Kgs. of Gold dore	87150.0	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) Udyog Aadhar Memorandum from MSME (ii) copy of application made to Pollution Control Board (iii) copy of BIS license, valid upto 29.12.2018. The firm has not submitted the details viz. Custom Debit Sheet/BE of previous import authorization and also BIS License of the firm has expired. The committee accordingly, decided to defer the case for want of valid BIS license, copy of valid Pollution Certificate and details viz. Custom Debit Sheet/BE of previous import authorization
200	M/s. MMTC PAMP India Pvt. Ltd., New Delhi. 01/53/8/E/AM20/M-6/IC	17.05.2019	50 MT Gold Dore Bars.	1521125.0 0	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) copy of IEM dated 11.12.2015 from DIPP (ii) copy of Pollution Certificate dated 21.02.17, valid upto 30.09.21 from Haryana State Pollution Control Board, Panchkula (iii) Copy of Renewed BIS License dated 23.10.19 valid upto 22.10.19. As per Custom debit sheet submitted by the firm, the firm has imported 22.22 MT out of 50 MT permitted vide previous import authorization dated 27.03.19. The committee decided to grant 50 MT of gold dore subject to submission of Custom debit sheet duly stamped by Customs.